



अखिल भारतीय तकनीकी शिक्षा परिषद्

(भारत सरकार का एक सांविधिक निकाय)

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**ALL INDIA COUNCIL FOR TECHNICAL EDUCATION**  
(A Statutory Body of the Govt. of India)

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सदस्य सचिव

**Prof. Rajive Kumar**  
**Member Secretary**

F. No.: 1-104/AICTE/PGRC/PGDM/2020

Date: 10.08.2020

Subject: **Instructions/advise to PGDM institutions during Lockdown/Unlock due to COVID- 19 pandemic-reg.**

Sir,


As we all are aware, our Country is going through a National Emergency that has arisen due to the outbreak of COVID-19 pandemic. Government of India, Ministry of Home Affairs has issued guidelines on the measures to be taken by Ministries/Departments of Government of India and other establishments, for containment of COVID-19 in the Country from time to time.

Ensuring safety precautions during the threat posed by COVID-19, would be fundamental responsibility of all citizens of India, during this hour of crisis. Likewise, Heads of Institutions have the onerous responsibility of safeguarding the health and associated interests of all stakeholders of their respective colleges/institutions.

Further in order to ensure quality education, it has been decided that all PGDM Institutions must provide all library and software facilities for students from their homes if online classes are being held.

It has also come to the notice of AICTE that some Institutions are not refunding the fee after cancellation of admission by students within the stipulated time. Kindly take note that AICTE has been empowered under Section 10(n) of AICTE Act to "take all necessary steps to prevent commercialization of technical education". Non-refund of fee after cancellation of admission amount to commercialization of education.

In view of the above, all Institutions/Colleges are strictly advised to (i) provide all library and software facilities for students from their homes if online classes are being held and (ii) refund the fee of students after cancellation of admission within stipulated time; failing which action will be taken as per the prevailing rules.

  
10.8.20

(Prof. Rajive Kumar)  
Member Secretary

To  
The Principal/Directors,  
All PGDM Institutions